



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,17th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
30	Mat.App./59/2018 FIXED, WITH LCR	SRI PROBIR PAUL Versus SMT. MUNNA PAUL	MR. S C KEYAL MS P BARUAH MS G SARMAH	
31	I.A.(Civil)/3849/2022 B/O in WP(C)/8169/2022	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH WP(C)/8169/2022	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
32	WA/348/2022	DHARANI DAS AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPOATION LIMITED AND 3 ORS .	MR S KHOUND MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH WA/349/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/3848/2022 in WA/349/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
34	WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC

WITH
I.A.(Civil)/3457/2022
in WA/366/2022

NISAR AHMED
Versus
THE ASSAM FISHERIES DEVELOPMENT
CORPORATION LTD. AND 2 ORS. B

MR. D DAS SR. ADV
MR S KHOUND
MR H K NATH
MR. K MOHAMMED
SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 17/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MS. S G BARUAH	09-01-2023	To	17-01-2023
7)	MD. A SAHAD	17-01-2023	To	18-01-2023
8)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
9)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
10)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
11)	MR. N J GOGOI	17-01-2023	To	23-01-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
17	WP(C)/241/2023 B/O	FAKAR UDDIN SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR R S CHAUHAN MR. A AWAL MR. B HUSSAIN	GA, ASSAM SC, REVENUE
18	WP(C)/243/2023 B/O	EFTIKER CHOUDHURY Versus THE STATE OF ASSAM 4 ORS.	MR. I H SAIKIA MR. B B BORAH MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, REVENUE
19	WP(C)/244/2023 B/O	NIPUL DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/01/2023

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2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
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9)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
10)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
11)	MR. N J GOGOI	17-01-2023	To	23-01-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
33	WP(C)/240/2023 B/O	ZOADUL HOQUE MOLLAH Versus THE STATE OF ASSAM AND 5 ORS	MR A ALI MR. Y ALI	SC, ELEM. EDU SC, ELEM. EDU
<u>ADMISSION</u>				
34	WP(C)/1890/2021 B/O	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 10 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MR J ISLAM (R8, R9, R10) MR. A HUSSAIN (R8, R9, R10) MD. I H KHAN MR M ROHMAN (R8, R9, R10)
35	WP(C)/7171/2022 FIXED	DR. BANABINA BRAHMA Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR. B CHOUDHURY, SC, BTC MR P BHARDWAJ (r-6) MR. M SARMA (R6)
<u>ORDERS</u>				
36	WP(C)/2214/2020 B/O	GOBINDA CH DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. P J SAIKIA	MR. S P DEKA MR. S P DEKA MR S M T CHISTIE,SC, SEC. EDU. DEPTT MR. B GOGOI, SC, FINANCE DEPTT.(R-8,9) MS. A DAS MS. A DAS MR A DUTTA MR A DUTTA SC, EDU MS. M LAHKAR

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LEAVE NOTE OF ADVOCATES FOR 17/01/2023

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS

ITEM NOS. 7 TO 10 HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
13	WP(C)/201/2023 B/O	AZIZUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. B RAHMAN	GA, ASSAM SC, IWT
ADMISSION				
14	WP(C)/170/2023 FIXED	AZIZUR RAHMAN CHOUDHURY Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, GST MR B GOGOI DY.S.G.I. SC, TAXES

LEAVE NOTE OF ADVOCATES FOR 17/01/2023

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING
CAUSE LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO SPECIAL LIST(SAO AND FAO)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
9	MACApp./277/2017 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD. Versus RAM PRASAD SARMAH and 3 ORS	MS.R D MOZUMDAR MR.N SHARMA	MR.A TALUKDAR(R. 4.) MS.L SHARMA(R. 4) MR.K K BHATTA(R. 4.) MR.A R MEDHI(R. 1.) MR.K K BHATTACHARYYAR.4 MS.T ROY(R. 1.)
	WITH I.A.(Civil)/157/2020 in MACApp./277/2017	RAM PRASAD SARMAH Versus THE ORIENTAL INSURANCE CO. LTD. AND 3 ORS	MR. A R MEDHI	MS. R D MOZUMDAR

LEAVE NOTE OF ADVOCATES FOR 17/01/2023

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.66-127), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
19	WP(C)/4951/2014 FIXED	MD. ATIQUIR RAHMAN Versus BAJAJ FINANCE LTD. and ANR.	MR.R HUSSAIN MR.H DAS MR.S K TALUKDAR MR.M ALI	
ADMISSION				
20	WP(C)/4163/2019 FIXED	BIPUL CHANDRA DAS AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. A K GUPTA	MS. ARUNDHATI BORA GA, ASSAM MS. D S NEOG SC, G M D A
21	WP(C)/5347/2020 FIXED	ECONOMIC DEVELOPMENT ORGANISATION Versus THE UNION OF INDIA AND 6 ORS	MR. A D CHOUDHURY	MR. P S BHATTACHARYYA ASSTT.S.G.I.
ORDERS				
22	WP(C)/5409/2022 FIXED	BANI KANTA GAYARY Versus BODOLAND TERRITORIAL COUNCIL(BTC) AND 8 ORS	MR. B DEKA MR. D DEKA	GA, ASSAM MS. M MEDHI (R9) MR R SARKAR (R9) SC, BTC
23	WP(C)/7450/2022 FIXED	GOPAL PRADHANI Versus THE STATE OF ASSAM AND 6 ORS	MR J MOLLAH MR J DAS	SC, P AND R.D. GA, ASSAM SC, IWT
WITH				
24	WP(C)/6959/2022	AFZAL HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS.	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, P AND R.D. GA, ASSAM MS. M D BORA, SC, IWT
25	WP(C)/8242/2022 FIXED	RANTU GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, P AND R.D. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/01/2023

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
37	AB/3800/2022 B/O	SIDDIQUE ALI AND ANR. Versus THE STATE OF ASSAM	MR. B DEKA MR. P JAIN MR. D DEKA MS N T MANPOONG	PP, ASSAM
MOTION				
38	AB/119/2023 B/O	FAZLUR HOQUE@FAZLUR RAHMAN Versus THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MS F INTAZ	PP, ASSAM
ADMISSION				
39	CRL.A(J)/8/2023 FIXED	MD. RAMJAN SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
	WITH I.A.(CrI.)/17/2023 in CRL.A(J)/8/2023	MD. RAMJAN SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
BAIL HEARING (BA)				
40	Bail Appln./3259/2022 FIXED	BHASKAR RAO Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. T N DAS MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
41	WITH AB/3548/2022	VIJAYA LAKSHMI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. T N DAS MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
42	Bail Appln./3529/2022 FIXED	NARAYAN BORA @ JITU BORA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
46	Bail Appln./77/2023 B/O	JAY CHARAN BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. B K GOGOI	PP, ASSAM
MOTION (BA)				
47	Bail Appln./161/2023 B/O	DEEP DEKA AND 3 ORS Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED	PP, ASSAM
48	Bail Appln./162/2023 B/O	RITUL ALI Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
BAIL HEARING (BA)				
49	Bail Appln./3659/2022 FIXED	PRASHANT KATOWAL Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. N UPADHYAY	MR. SURAJIT DAS MR S T ADNAN PP, ASSAM
50	Bail Appln./98/2023 FIXED	FARUK AHMED@ABDUL FARUQ Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
BAIL HEARING				
51	AB/3661/2022 FIXED	JAHIRUL ISLAM TALUKDAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
52	AB/3758/2022 FIXED	ARFAT ALI AND ANR Versus THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
53	AB/3798/2022 FIXED	SHAHAJAHAN ALI AND ANR. Versus THE STATE OF ASSAM	MR M Z SHAH MR A S SK	PP, ASSAM

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,17th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS

THIS BENCH WILL SIT AT 2:00 PM INSTEAD OF 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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LEAVE NOTE OF ADVOCATES FOR 17/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH(MAC.APP.) AND SPECIAL LIST(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
26	Crl.Pet./521/2022 B/O	PARISHMITA SONOWAL Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MS I PATAR MR D MEDHI B ALI SK	PP, ASSAM
HEARING				
27	MACApp./252/2019 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD, Versus SRI. MANJIT KR. BRAHMA and 2 ORS,	MR. S DUTTA MS. M CHOUDHURY MR. M CHOUDHURY MR. D CHAKRABORTY MR. R SARKAR	MR. J U AHMED(R-1) MR. A J SAIKIA (R-2) MRS. M BARMAN (R3) MS. GARGI KASHYAP (R3) MR. R K MUSHAHARY MR. J HATIMURIA (R-2) MR G S BORO (R-2) MR. H HOQUE(R-1)
28	Crl.A./166/2022 WITH LCR 4 FILES, FIXED	HASEM ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	MR. B BURAGOHAIN (r-2) PP, ASSAM
	WITH I.A.(Crl.)/397/2022 in Crl.A./166/2022	HASEM ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/01/2023

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
22	Bail Appln./158/2023 B/O	TASIL ALI Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
23	Bail Appln./3637/2022 FIXED	TARUN BASUMATARY Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
<u>BAIL HEARING</u>				
24	AB/85/2023 FIXED	RAJIB ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH MR. A K DAS	PP, ASSAM
<u>ORDERS</u>				
25	Crl.Pet./317/2017 B/O	ALAKESH KR. BORA Versus THE STATE OF ASSAM and ANR.	MR.P N GOSWAMI MR.L SIKDAR MR.R R GOGOI MR.K P PATHAK	PP, ASSAM
<u>HEARING</u>				
26	Crl.Rev.P./4/2022 WITH LCR 1 FILE, B/O	BINAD NARZARY Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	PP, ASSAM SC, FOREST

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